

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 118**

**CP (IB) No. 17/Chd/Pb/2022**

**IN THE MATTER OF**  
**Punjab National Bank**

...

**Petitioner**

**Versus**

**Ritu Saluja**

...

**Respondent**

**Under Section: 95, IBC 2016**

**Order delivered on 02.05.2024**

**CORAM:**

**SHRI. SATYA RANJAN PRASAD,**  
**HON'BLE MEMBER (T)**

**SHRI. P.S.N. PRASAD,**  
**HON'BLE MEMBER (J)**

**PRESENT:**

**For the Petitioner** : Mr. Rajan Chawla, Advocate

**For the Resolution Professional** : Mr. Abhishek Anand and Mr. Ishaan Dhingra,  
Advocates

**For the Respondent/Personal Guarantor** : Mr. Vaibhav Sahni, Advocate

**ORDER**

At the request of the Ld. counsels for both the parties, list the matter on 04.06.2024.

Sd/-

**(SATYA RANJAN PRASAD)**  
**HON'BLE MEMBER (T)**

Sd/-

**(DR. P.S.N. PRASAD)**  
**HON'BLE MEMBER (J)**